

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 129(ND) 14

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

NAME OF THE COMPANY: Sh. Rajnish Chadha V/s M/s Celsius Healthcare
Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Jatin Mongia, Advocate
Mr. Rajnish Chadha, Petitioner in person

For the Respondent (s) : Mr. Saurabh Kalia, Advocate
Ms. Samridhi Gogia, Advocate

ORDER

To come up for Respondent's further arguments on 11th September, 2017.

**(S. K. Mohapatra)
Member (T)**

**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)